RAJYA SABHA

Wednesday, the 27th December, 1989/ 6th Pausa, 1911 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

OBITUARY REFERENCE

MR. CHAIRMAN: Before we take up today's agenda, I refer with profound sorrow to the passing away of our ex-Member, Sardar Mohan Singh, a well-known leader from Punjab.

Sardar Mohan Singh was born in January, 1909, at Ugoke in District Sialkot (now in Pakistan). A graduate of the Indian Military Academy, Dehra Dun, Sardar Mohan Singh served as an officer in the Indian Army from 1927 to 1941. He, however, revolted against the British and founded the Indian National Army in 1941 in South East Asia and fought for India's independence. After the Second World War, Sardar Mohan Singh was detained in a prison at Singapore. In the year 1945, he was brought to Red Fort in Delhi and was put in solitary confine. ment. He was released in May 1946 along with other I.N.A. person. nel after the historic I.N.A. trials.

Sardar Mohan Singh was a Member of this House from the State of Punjab from 1960 to 1966 and again from 1972 to 1978. During his tenure in this House, he evinced keen interest in its proceedings. Sardar Mohan Singh will be remembered for his services to the nation and to this House.

We deeply mourn the passing away of Sardar Mohan Singh.

I request the Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood silence for one minute)

MR. CHAIRMAN: Secretarywill convey to the General members of the bereaved family our deep sense of sorrow and profound sympathy.

ORAL ANSWERS TO QUESTIONS अन्तर्राज्यीय बस अहे के निकट यमूना नदी पर पूल का निर्माण

*41. भी राम नरेश यादव : † श्री राम जेटमलानी:

क्या जल-मृतल परिवहन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह मच है कि दिल्ली में ग्रन्तर्राज्यीय बस ग्रहे के निकट यमुना नदी पर एक पूल का निर्माण किया जा रहा है ;
- (ख) यदि हां, तो इस निर्माण-कार्य को पुरा कर लिये जाने के लिये निर्धारित की गई तारीख को कितनी बार परिवर्तिन किया गया है भ्रौर इनके क्या कारण है; ग्रौर
- (ग) सरकार द्वारा अब कौन सी तारीख निर्धारित की गई है और क्या इस पूल के निर्माण-कार्य को उस तारीख तक पूरा कर लिया जायेगा ?

जल-भृतल परिवहन मंत्री तथा संचार मंत्री (श्री के ०पी० उन्नीकृष्णन): से (ग) एक विवरण सभा पटल पर रखा गमा है ।

विवरण

(क) जी हां । भ्रन्तर्राज्यीय वस अड्डे के निकट यमना नदी पर दिल्ली प्रशासन द्वारा 12 स्पैन वाला (लगभग) मी० लम्बा पूल बनाया जा रहा है।

रिसभा में यह प्रश्त श्री राम नरेश यादव द्वारा पुछा गया।

(ख) और (ग) पूल को पूरा करने की लक्ष्य तारीख दिल्ली प्रशासन दो बार संशोभिधत की जा चकी है जो कि इस परियोजना का प्रभारी है। उन्होंने बिजली और टेलीफोन तारों, मस्यत: सीवर लाइनों जैसी सेवाओं के स्थानान्तरण में भौर परियोजना स्थल के भीतर स्थायी ढांचों, को हटाने में हुये विलम्ब के कारण नवम्बर, 1987 में दिसम्बर, 1987 की लक्ष्य की मल तारीख को संझोधित कर दिसम्बर, 1988 कर दिया था । कुछ ठेकेदारों द्वारा धीमें कार्य निष्पादन के कारण लक्ष्य तारीख को दूसरी बार संशोधित करके जुन, 1991 तक कर दिया गया था। पूल के जन, 1991 तक पूर्ण होने की ग्रामा है ।

श्री रामनरेश यादव : मभापति महोदय. मानकीय मंत्री जी ने अपने उत्तर में स्पष्ट किया है कि इस पूल को बनाने का जो लक्ष्य रखा गया था वह दो बार बदला गया। पहले लक्ष्य के अनुसार, नवस्बर, 1987 तक इसे पूरा किया जाना था लेकिन नवम्बर, 1987 में इस पूल को पूरा करने का लक्ष्य दिसम्बर, 1988 कर दिया गया। पून: इस लक्ष्य को बदल कर के स्रब जन, 1991 कर दिया गया है। इसका कारण यह बताया गया है कि जो टेलीफोन के तार तथा सीवर लाइनें इत्यादि वहां पर बनी हुई थीं उनको हुटाने में विलम्ब के कारण यह कार्य निर्धारित लक्ष्म तक पुरा नहीं हो सका । एक कारण यह भी बताया गय; है कि कुछ ठेकेदारों की लापरवाही के कारण यह कार्य समय पर पूरा नहीं हो सका इसिल्ये लक्ष्य को बदला पड़ा। इस बीच जो अनुमानित लागत थी इतने वर्षो में उसमें बढ़ोतरी श्रवण्य हुई है । इसलिये में मंत्री महोदय से यह जानना चाहता है कि इस पूल के निर्माण की अनुमानित लागन कितमी थी ? इसी से जुड़ा हिन्ना मेरा यह प्रश्न भी है कि जून, 1991 तक जब यह पूल बन कर के पूरा हो जायेगा तो उस समय कितनी लागत पड़ेगी ? इसके साथ साथ मे यह भी जानना चाहता हं कि जिन ठेक्केबरों की लापरवाही के कारण मह काम समय से नहीं हो सका क्या सन्कार उन

नोगों के ख़िनाफ़ कार्यवाही करने पर। विचार कर रही है, यदि कर रही है तो वह कब तक कार्यवाही करेगी?

SHRI K. P. UNNIKRISHNAN: Sir, it has been clarified in the statement that this project belongs to the Delhi Administration and it is only indirectly that the Union Government comes into the picture. The target date was fixed in December and probably, sometime in mid-eighties, it was fixed for December 1988. In November 1988, in a review, it was found that it may not be possible to stick to this schedule and it was revised to December 1988. I do concede there have been far too many slippages partly because the site was not available and a number of services had to be shifted from the site and also there was a slip-up by other contractors and one of them being a public sector undertaking. the MPCC. So, therefore, we have been informed that it was further shifted and now finally to Jene 1991. I shall certainly convey the feelings of the hon. Member of this House and try to see whatever is possible as far as the Union Government is concerned to ensure that they stick to this schedule. The second question raised was that originally it was only a sanctioned project for Rs. 9 crores. Later, it was revised to Rs. 12.25 crores and I shall collect the final figures and lay it on the Table of the House.

श्री राम नरेश याव है : मैं माननीय मंत्री जी से जानना चाहूंगा कि क्या मरकार इस सदन को ग्राध्वस्त करेगी कि जैसे दो बार बदला गया, जून 1991 तक निष्चित रूप से यह पुल बन कर तैयार हो जायेगा, क्योंकि जो ट्रैफिक का प्रेशर था, उस प्रेशर के ग्राधार पर ही इस पुल को बनाने की योजना थी?

तो क्या माननीय मंत्री जी आवस्त करेंगे कि जून, 1991 तक यह अवश्य बन जायेगा, या फिर से इसको बदलने की व्यवस्था करनी पड़ेगी ?

श्री सभापति : प्रयास करेंगे ।

SHRI K. P. UNNIKRISHNAN: I think, I have answered the question and within the limitations of the Union Government, I have tried to explain to the hon Member, who has been a distinguished Chief Minister of a State and who, knows the parameters and the constitutional powers of the Union and the States.

SHRI RAM JETHMALANI: Sir, I only wanted to ask the hon. Minister whether in the files which exist about this project, any action has been taken against the erring contractor because the last postponement, according to the hon. Minister's answer, has been due to poor performance by the contractors. If that is so, do the files indicate that some action has been taken either by way of penalising the contractor or by changing the contractor? That is the question.

SHRI K. P. UNNIKRISHNAN: Sir, the contract was rescinded and a new contract was also found. The name of the present contractor is M/S Simplex Concrete Piles Limited.

SHRI RAOOF VALIULLAH: Sir, in the construction of big projects, bridges, power stations, an agency is fixed. For instance, the National Highway Construction Corporation is one of the agencies for building the National Highways. I would like to know whether the Government is considering the formation of a Bridge Construction Corporation or whether the bridges on the National Highways will be handed over to the National Highway Construction Corporation so that this kind of lapses of cost escalation and time escalation do not arise. Will the Government consider that?

SHRIK. P. UNNIKRISHNAN: Sir, I think, the hon. Member labours under the illusion that this is under the National Highways. It is not so. As far the suggestion that he has made, well, we can dicuss it but I cannot explain the same without a separate notice.

SHRI SANTOSH BAGRODIA: Sir, the Trans-Yamuna colonies and towns are expanding very fast. In view of this, what are the bridges what are the bridges which are under construction and are the bridges which are proposed to be constructed over Yamuna ?I would also like to know from the hon. Minister does the Government have plan to expand the ISBT or build a similar complex in any other part of the capital to cope with the vast increase of interstate bus traffic?

SHRI K.P. UNNIKRISHNAN: There is another question coming up.

MR. CHAIRMAN: He wants to know about any other bridge being constructed over Yamuna. Are you building any other bridge on Yamuna?

SHRI K. P. UNNIKRISHNAN; No. Sir.

Pakistan Senate's resolution on withdrawl of Indian Troops from Siachin and demanding plebiscite in Jammu and Kashmir

- *42. SHRI KRISHNA KUMAR BIRLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government are aware of the resolution passed by the Pakistan Senate sometime back demanding immediate withdrawal of the Indian troops from Siachin and reiterating its stand on plebiscite in Jammu and Kashmir;
- (b) whether Government of India have taken up this matter with the Government of Pakistan; and